

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM NO.21
IA (Comp. Act)/32/GB/2022
In CP NO.18/GB/2022**

Coram:

Hon'ble Shri Deep Chandra Joshi, Member (J): **Hearing through**
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): **Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2023**

In the matter of:

Anup Saikia & Three others
Versus
Aryan Chilled Infra Pvt. Ltd. & Six others

Section/Rule: Under Rule 11 of NCLT Rules, 2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. R. J. DAS	Advocate	Applicants	Present in Video
2.	MR. AMIT PAREEK	CS	Respondents	Conference

O R D E R

Date of Order: 19.01.2023

The matter is taken up for hearing through Video Conferencing. Heard both the sides. In view of the order passed in CP No.18/GB/2022, the present IA is adjourned.

2. **List the matter along with the main Company Petition on 23.02.2023.**

Sd/-

(Prasanta Kumar Mohanty)
Member (Technical)
/D-19.02.2023/

Sd/-

(Deep Chandra Joshi)
Member (Judicial)